

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

CA(CAA)-139(PB)/2017

IN THE MATTER OF:

Vikas Ecotech Ltd.
And
Vikas Multicorp Ltd.

.... APPLICANT / PETITIONER

.... RESPONDENT

SECTION:

Under Section 230(1)

Order delivered on 02.02.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s):-

For the Respondent(s):-

ORDER

Due to paucity of time, the matter could not be taken up for hearing.
List for arguments on 09.02.2018.

Sd/-
(M. M. KUMAR)
PRESIDENT

Sd/-
(DEEPA KRISHAN)
HON'BLE MEMBER